

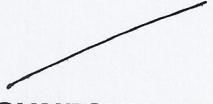
**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 5<sup>th</sup> August, 2016

No. HCM/P-41/2012(A&E) : In exercise of the powers conferred under Article 229 (1) of the Constitution of India, read with Rule 6(a) of the Gauhati High Court Services Rules, 1967 which is now in force in the High Court of Manipur, the Hon'ble the Acting Chief Justice in terms of the resolution of the Full Court Meeting held on 03.08.2016, is pleased to regularise the service of Shri S. Chandrasekhar Singh as Deputy Registrar (Accounts / Planning) from the date of his appointment on officiating basis i.e. from 9<sup>th</sup> December, 2015.

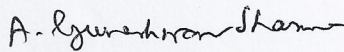
By Order etc.,

  
**(A. GUNESHWAR SHARMA)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt. No. HCM/P-41/2012(A&E) 42511 - 29 Imphal, the 5<sup>th</sup> August, 2016

Copy to :

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Secretary (Law), Govt. Of Manipur
4. The District & Sessions Judge, Imphal East/ Imphal West/ Thoubal/ Bishnupur/Ukhrul/ Senapati/Churachandpur.
5. The Registrar, High Court of Manipur.
6. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
7. The Joint Registrar (Judl. & Bench), High Court of Manipur.  
- He is requested to upload the Notification in the High Court Website.
8. The Deputy Registrar (Judl.)/(Admn.), High Court of Manipur.
9. The Assistant Registrar – I/Sr. Grade Stenographer, High Court of Manipur
10. The Librarian-cum-Research Officer, High Court of Manipur.
11. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for kind information of His Lordship.
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh for kind information of His Lordship.
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh for kind information of His Lordship.
14. The Private Secretary to Hon'ble Mr. Justice S. Serto for kind information of His Lordship.
15. The Director, Printing & Stationery Department, Govt. Of Manipur – with a request to publish the above notification in the next issue of Gazette.
16. The Treasury Officer, Imphal West.
17. The Person concerned
18. All Superintendents/Stamp Reporter/ Court Officers/ Protocol Officer, High Court of Manipur.
19. The Concerned file/Guard File/Notice Board.

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR